

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Awareness Programme on – Vulnerable Witness Protection Scheme
(online & through other modes of telecommunication)

DATE: 05.10.2024

SCHEDULE

SESSION	TIME	TOPICS
I	10.45 am to 11.00 am	Inauguration of the Programme By: Director, MPSJA
II	11.00 am to 12.15 pm	Overview of need of Witness Protection in India: <ul style="list-style-type: none">• Need of witness protection in Criminal Justice System• History of Witness Protection in India• Witness Protection measure provided in Major Acts (New and Old Criminal Laws)• Protection accorded under Special Statute• Rights of witness By: Shri Padmesh Shah, Addl. Director, MPSJA
<i>TEA BREAK (12.15 pm to 12.30 pm)</i>		
III	12.30 pm onwards	Salient features of Witness Protection Scheme, 2018 and Guidelines of 2023 for recording of evidence of vulnerable witness: <ul style="list-style-type: none">• Witnesses Protection Scheme, 2018• Categories of Witnesses• Types of Protection Measure• Guidelines of 2023 for recording of evidence of vulnerable witness• Vulnerable Witness Deposition Centre <i>Followed by open interaction and valedictory</i> By: Shri Padmesh Shah, Addl. Director, MPSJA

- Note:-** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during workshop is strictly prohibited.

DIRECTOR